IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

2. **IA-5024(MB)2023 IN C.P. (IB)/465(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES: Netafim Agricultural Financing Agency Private Limited
Vs.
Baliraja Sakhar Karkhana Limited

SECTION: 7, 12A OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. None present.

2. List this matter on **08.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

02.11.2023 / *Bmb*